जीवन बीमा निगम कर्मचारी फेडरेशन द्वारा प्रस्तुत किया गया पत्र

8177. **श्री रामावतार शास्त्री :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जीवन बीमा निगम कर्मचारी फेडरेशन के महासचिव ने निगम के कर्मचारियों को जीवन बीमा निगम के अध्यक्ष द्वारा जारी की गई दिनांक 22 जनवरी, 1982 के अपील के बारे में उन्हें 17 फरवरी, 1981 का एक पत्र प्रस्तुत किया है ;

(ख) यदि हां, तो उपरोक्त पत्र तथा इस अपील का ब्यौरा क्या है ; और

(ग) उस पर सरकार की प्रतिक्रिया क्या है ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) जी, हां ।

(ख) जीवन बीमा निगम के अध्यक्ष के दिनांक 22 जनवरी, 1982 के परिपत्र और अखिल भारतीय जीवन बीमा कर्मचारी फेडरेशन के महासचिव के दिनांक 17 फरवरी, 1982 के पत्र की प्रतियां सभा पटल पर रखी जाती है ।

[ग्रन्थालय में रखी गयीं । देखिए संख्या एल – टी– 3961/82] ।

(ग) जीवन बीमा निगम एक सेवा प्रदायी संगठन है । जो समाज के विभिन्न वर्गों के बहुसंख्यक ग्राहकों की सेवा करता है । इसलिये, पालिसीधारकों को तुरन्त और कुशल सेवा प्रदान करने की आवश्यकता पर जितना भी जोर दिया जाय उतना ही कम है ।

Hindi Work Load in C.C.I. and E. Office

8178. SHRI D. M. PUTTE GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether any study of Hindi work load has been made in the Office of the Chief Controller of Imports and Exports;

(b) the number of Hindi Translators and also the Hindi Officers working in that office;

(c) whether it is a fact that more Hindi Officers are required to be posted to attend the disposal of Hindi work;

(d) whether it is proposed to create the post of Senior Hindi Officer at the cost of Junior Hindi posts;

(e) if so, the details and the considerations thereof; and

(f) what action is proposed to be taken by Government to reverse this decision of the Chief Controller of Imports and Exports Office?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b)	Hindi Officer	1
	Sr. Hindi Translator	4
	Hindi Translator	4

(c) to (f) Keeping in view the immediate work load involved, two posts of Senior Hindi Translator and two posts of Hindi Typist were sanctioned temporarily on 10th November 1981, pending final assessment of the requirement. No further proposals have been drawn up so far.

Investment from Foreign Countries on Liberalised Conditions

8179. SHRI KRISHNA KUMAR GOYAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that during her recent visit to U.K., the Prime Minister extended an invitation for investment from foreign countries on liberalised conditions;